

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 23/02/2018 (FRIDAY)**

| S.No. | File No. | Case Particulars | Purpose |
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| 1 | 42 | Apporva Promoters & Devepoers (objection) | Arguments |
| 2 | 43 | Ramesh Kondiba Patil (objection) | Arguments |
| 3 | 44 | M/s Crest Entertainment (objection) | Arguments |
| 4 | 45 | Usha Ravindra Shirke (objection) | Arguments |
| 5 | 295 | Pramod Babulal Shah, Kishor Nandlal Shah | Arguments |
| 6 | 69 | Mohali Plot owners Representation (PINNECLE) | Arguments |
| 7 | 294 | OBJECTIONS MOHIT AGGARWAL, SURUCHI | Orders |
| 8 | 146/7 | Mohit Aggarwal | Orders |
| 9 | 408 | Nirmal Chhay Flat Owner's Welfare Society | Arguments |

*Be intaded
Ramesh
Shirke*